

COURT NO. 25

HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M.

1. CRL.M.C. 753/2010 & CRL.M.A. 2733/2010

P C SANGHI

..... Petitioner

Through: Mr. Kanhaiya Singhal, Advocate

versus

SIDHARTH SANWARIA

..... Respondent

Through: None.

2. CRL.A. 1278/2011

VIJAY BAHADUR @ MONU

..... Appellant

Through: Mr. Ashutosh Bhardwaj, Advocate

versus

STATE

..... Respondent

Through: Mr. Naresh Kumar Chahar, APP for the State with Insp. Santosh Kumar, P.S. Kasmere Gate.

3. CRL.M.C. 3101/2019& CRL.M.A. 12671/2019

DHANPATI @ DHANWANTI

..... Petitioner

Through: Mr. R.D. Rana with Mr. Jagdish Singh, Advocates.

versus

THE STATE & ANR

..... Respondents

Through: Mr. Satish Kumar, APP for the State with SI Udai Singh, P.S. Saket.
Mr. Vipul Chaudhary, Advocate for R-2.

4. CRL.M.C. 1876/2020 & CRL.M.A. 13393/2020
 RAKESH SHARMA
 Through: Petitioner
 Mr. Rakesh Kakar and Ms. Varsha,
 Advocates.
- versus
- STATE OF NCT, DELHI
 Through: Respondent
 Mr. Manoj Pant, APP for the State with SI
 Pradeep, P.S. Lajpat Nagar.
 Mr. Parth Chaturvedi, Advocate for
 respondent no. 2.
5. CRL.M.C. 6010/2019 & CRL.M.A. 41136/2019
 M/S. KHANUJA EXPORTS & FINANCE PVT. LTD.
 Through: Petitioner
 Col. R. Balasubramaniam, Sr. Advocate
 with Mr. Desh Raj, Mr. Sachin Sharma and
 Mr. Gurkirat Singh, Advocates.
- versus
- MR. NALLAPANENI NAGESHWARA RAO
 Through: Respondent
 Mr. Anil Kumar Singh and Mr. Ganesh
 Kumar, Advocates
6. CRL.M.C. 6028/2019 & CRL.M.A. 41197/2019
 M/S. KHANUJA EXPORTS & FINANCE PVT. LTD.
 Through: Petitioner
 Col. R. Balasubramaniam, Sr. Advocate
 with Mr. Desh Raj, Mr. Sachin Sharma and
 Mr. Gurkirat Singh, Advocates
- versus
- MR. N.SYAM PRASAD
 Through: Respondent
 Mr. Anil Kumar Singh and Mr. Kumar,
 Advocates.
7. CRL.M.C. 6602/2019 & CRL.M.A. 43176/2019
 M/S KHANUJA EXPORTS & FINANCE PVT. LTD.
 Through: Petitioner
 Col. R. Balasubramaniam, Sr. Advocate
 with Mr. Desh Raj, Mr. Sachin Sharma and
 Mr. Gurkirat Singh, Advocates
- versus
- MR. NALLAPANENI NAGESHWARA RAO
 Through: Respondent
 Mr. Anil Kumar Singh and
 Mr. Ganesh Kumar,
 Advocates.